

Central Administrative Tribunal
Principal Bench:New Delhi

OA No.2216/2015

New Delhi this the 01st day of September, 2016

Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member (J)

1. Sunita, aged about 27 years,
D/o Sh. Ganeshi Lal,
R/o H.No. C-79/170, Aram Bagh
Paharganj, New Delhi-55
Lastly appointed at GGSSS, Paharganj
School ID : 2128021
2. Jaya Hinduja, aged about 32 years
D/o Late Deen Dayal Hinduja
R/o H.No. D-1228, Shastri Nagar
Delhi-52
Lastly appointed at GRCSS, Ram Bagh
School ID :1208120
3. Jaspreet Kaur, aged about 24 years,
D/o Sh. Manjeet Singh
R/o H.No.WZ-283/55, West Block,
Vishnu Garden
New Delhi-18
Lastly appointed at Govt. SKV No.1 Chand Nagar,
School ID : 1208120

...Applicants.

(By Advocate: Shri R.S. Kaushik)

Versus

1. GNCT of Delhi, Through
Its Chief Secretary,
I.P. State Govt. of NCT of Delhi,
New Delhi-2.
2. Director of Education,
Directorate of Education,
Old Secretariat, Civil Lines,
Delhi-54.

...Respondents.

(By Advocate: Mr. Vijay Pandita)

ORDER (ORAL)**Per Sudhir Kumar, Member (A):**

Case called twice. Learned counsel for the respondents submits that two of the three applicants have already been appointed earlier and the third applicant Ms. Jaya Hinduja has also been offered engagement as Guest Teacher through order dated 05.07.2016, and she has joined her duties, therefore, he prays that nothing remains in the OA and OA becomes infructuous.

2. Therefore, the OA is dismissed as having become infructuous. No costs.

(Raj Vir Sharma)
Member (J)

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(Sudhir Kumar)
Member (A)